

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

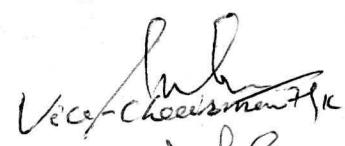
Free copies of the order dated 4.11.03 issued to counsel for both sides.

DS  
14.11.03

  
S.C.J.

Order dated 7.11.03

I heard Shri T. Rath, learned counsel for the applicant and Shri R.C. Rath, learned stamping counsel for the respondents. By filing a memo dated 7.11.03, the applicant through his counsel has submitted that he does not want to contest the case. In view of this, we dispose of this O.T. as not pressed.

  
Vice-Chairman (R)  
  
Member (S)